

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-419/2002

New Delhi this the 26th day of September, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Janardhan Singh,
S/o Sh. Balvir Singh,
R/o Gali No.6, Segarpur,
New Delhi.

..... Applicant

(through Sh. Surinder Singh, Advocate)

Versus

1. Union of India through
Secretary,
Ministry of Defence,
South Block,
New Delhi-11.
2. Director General,
Army Supply Corps(ASC),
Sena Bhawan, P.O. DHQ,
New Delhi-11.
3. The Commandant,
210, FOL Depot, ASC,
Delhi Cantt.,
New Delhi.

..... Respondents

(through Sh. R.N. Singh, Advocate)

Dr. A. Vedavalli, Member(J)

Learned counsel for the applicant seeks
permission to withdraw this OA. Permission granted. OA
is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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